

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

**LOK SABHA**  
**UNSTARRED QUESTION NO.3324**  
TO BE ANSWERED ON THE 1<sup>ST</sup> JANUARY, 2019

**TENANT FARMING AND OTHER ISSUES**

3324. SHRI DHARMENDRA YADAV:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether tenant farmers have not benefited from agricultural loan concession schemes of the Union and the State Governments as their loans are in the form of gold loan and short term credit rather than in the form of crop loan;
- (b) if so, the facts thereof;
- (c) whether there have been three successful programmes such as annual direct payment, counter rotating payment since 2002 in America for extending advantage to the farmers if the market value is statutorily lower than the prescribed prices;
- (d) whether the market prices come down statutorily from the fixed prices if interim financing and additional income support the prices;
- (e) whether it all happens due to shortage of payment of credit or marketing credit;
- (f) if so, whether the Union Government has conducted any study about the said programmes; and
- (g) if so, the reaction of the Government thereto?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI PARSHOTTAM RUPALA)

(a) & (b): Under the Agricultural Debt Waiver and Debt Relief Scheme, 2008, (ADWDR) implemented by Government of India, 'Short Term Production loans disbursed to small and marginal farmers including tenant farmers, from 01<sup>st</sup> April, 1997 to 31<sup>st</sup> March, 2007, overdue as on 31<sup>st</sup> December, 2007 and remaining unpaid on 29<sup>th</sup> February, 2008, were waived'. Agriculture being a State subject, the State Governments are primarily responsible for the growth and development of agriculture sector and developing perspective plans for their respective States and ensuring effective implementation of the programmes/schemes. The Government of India, however, supplements the efforts of the State Governments through various Schemes/Programmes/Policy measures formulated keeping in view the overall as well as region/state specific sectoral requirements.

(c) to (g): These programmes have not been studied by the Government.

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